

Cancer Research Institute Bombay has led to the separation from Cobra Venom of a pure constituent which can stop the growth of certain animal tumours. No experiments have been carried out on humans as yet. It has however been reported that crude venom given in dilute solutions can reduce pain in arthritis and cancer.

Licensing of down-stream units of Gujarat Petroleum Chemical Complex

† *1069 SHRI D. D. DESAI : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the names of the down-stream units of Gujarat Petroleum Chemical Complex which are licensed and fully cleared and also those down-stream units, which are not licensed and cleared ; and

(b) the reasons for the delay and the time by which those units, which have not been licensed and cleared, will be licensed and cleared ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH).

(a) Production units each valued at above Rs. 1 crore already licensed are for the manufacture of Benzene, Toluene, Caprolactam, nylon textile filament yarn, nylon fibre and industrial cordage, maleic anhydride, ortho-xylene, para-xylene, mixed xylenes, DMT, Polyester staple fibres, polyester filament yarn, phthalic anhydride, ethylene, polymer grade propylene, commercial grade propylene, butadiene and synthetic detergents.

Approvals have also been granted for the manufacture of acrylonitrile, polybutadiene, polyethylene, polypropylene, ethylene glycol, acrylic fibres, detergent alkylate, methyl methacrylate and toluene di-isocyanate.

A large number of units each valued at below Rs. 1 crore have also been licensed.

Applications for the manufacture of polyester film and further increase in production of other items such as nylon and polyester filament yarn and nylon tyre cord are under consideration of Government and approvals to some of these are expected to be issued shortly.

(b) It is expected that all the down-stream units will be cleared and implemented satisfactorily to utilise the intermediates produced.

डा० भगवान दास स्मारक ट्रस्ट, लाजपत नगर, नई दिल्ली के लेखों की परीक्षा

5166. श्री अश्वेश : क्या स्वास्थ्य और परिवार नियोजन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने भगवान दास स्मारक ट्रस्ट, नई दिल्ली को 1955-56, 1962-63, 196 -64 और 1964-65 में दिए गए अनुदानों को लेखा परीक्षा नहीं कराई थी ;

(ख) क्या ट्रस्ट द्वारा 1961-62 और 1962-63 में दिया गया ऋण अब तक वसूल नहीं किया गया है ; और

(ग) यदि हां, तो क्या ऋण लेने वालों के नाम और पते, दिये गए ऋण की राशि, वसूल किए गये ऋण की राशि तथा ऋण के वसूल करने की अन्तिम तिथि के व्योरे के साथ लेखा परीक्षा रिपोर्ट सभा पटल पर रखी जायेगी ?

स्वास्थ्य और परिवार नियोजन मन्त्रालय में राज्य मन्त्री (श्री डी० पी० चट्टोपाध्याय) :

(क) आल इंडिया ब्लाइंड रिलीफ सोसायटी, लाजपत नगर, नई दिल्ली जो उस समय इस अस्पताल को चला रही थी वर्ष 1954-55 से 1956-57 से सम्बन्धित लेखों का महालेखाकार केन्द्रीय राजस्व द्वारा लेखा—परीक्षा की गई। बताया गया है कि वर्ष 1962-63 से 1964-65 के दौरान डा० भगवान दास मेमोरियल ट्रस्ट को दिये गए अनुदानों का उन्हीं कामों पर खर्च किया गया है जिनके लिए उन की मन्जूरी दी गई थी। संस्थान इन अनुदानों के बारे में चार्टर्ड एकाउण्टेंट से प्रमाणित "उपयोगिता दस्तावेज प्रस्तुत किये हैं और इन

दस्तावेजों के आधार पर लेखा—परीक्षक को उपयोगिता का प्रमाण पत्र जारी किये गये थे।
अतः 1962-63 से 1964-65 के दौरान डा० भगवान दास मेमोरियल ट्रस्ट को दिये गए अनुदानों के हिसाब किताब की सरकारी लेखा परीक्षक द्वारा जांच नहीं की गई थी।

(ख) 1961-62 के दौरान ग्रान इंडिया ब्लाइंड रिलीफ सोसाइटी को 30,938.46 रुपये का ऋण दिया गया था जिसकी अभी तक वसूली नहीं हुई है। अन्य ऋणों तथा पेशगियों के बारे में ब्योरा एकत्र किया जा रहा है।

(ग) दिल्ली प्रशासन से सूचना मंगाई जा रही है। सूचना प्राप्त होने पर उसे लोक सभा पटल पर रख दिया जायेगा।

Show cause notice to Bureau of Industrial Costs and Prices, New Delhi

5167. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Bureau of Industrial Costs and Prices at New Delhi have been served with any show cause notice by the Vigilance Cell of the Delhi Development Authority for violating the Delhi Development Authority Act and Master Plan of Delhi for alleged "Misuse of the residential premises in Sundar Nagar as its office" ;

(b) which other Departments of Government under his Ministry have received similar quit notices in Delhi from this Authority ; and

(c) the steps Government propose to take to ensure that all such offices are shifted to commercial areas in Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) No, Sir.

(b) No other office under the Ministry of Industrial Development has been served with such notice.

(c) The Delhi Development Authority has advised all the Government Departments/offices to hire/purchase commercial plots/flats in the commercial areas/District Centres.

Decline in the production of Hindustan Antibiotics Limited, Pimpri.

5168. SHRI ANANTRAO PATIL : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the production in the Hindustan Antibiotics Limited, Pimpri has gone down during the last two years ;

(b) if so, the reasons therefor ;

(c) whether the Hindustan Antibiotics Limited has to import Penicillin from abroad due to fall in production ; and

(d) the steps being taken by Government to increase the production ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) (a) and (b) : Production figures of Hindustan Antibiotics Ltd., Pimpri for the last three years are as follows :—

Items	Units	Production during		
		1968-69	1969-70	1970-71
Penicillin	MMU	55.78	60.34	58.27
Streptomycin	Kgs.	70253	83138	609.63
Vialling	Lakhs	406.19	522.19	519.84

Production in 1970-71 was lower than that of 1969-70 on account of the following :—

- (i) Frequent power failures.
- (ii) Machinery break-downs.
- (iii) High percentage of rejections in the sodium penicillin.
- (iv) Paucity of quality Soyabean Meal which is an important raw material for production of streptomycin.
- (v) Problems relating to sterility of Sodium Penicillin in vialling operations.

(c) Due to over-all decline in the indigenous production by various units during 1970, it was decided to import some penicillin through the State Trading Corporation.